

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-01(PB)/2018

IN THE MATTER OF:

Bank of India	Applicant/Petitioner
Vs.		
Amrapali Princely Estate Pvt. Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant/petitioner : Mr. Sristi Kapoor, for BOI.

For the Respondent(s): Mr. Harshal Kumar, Ms. Shuchi Sejwar, Proxy
counsels for Mr. Alok Kr. Aggarwal, Adv.

ORDER

For order, see (IB)-90(PB)/2017.

28.08.2018
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